

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-363 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s J.P. Engineers Pvt. Ltd. Vs. M/s Murti Udyog Pvt. Ltd.

Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s)	: Mr. Sharad Tyagi, Advocate		
--	------------------------	------------------------------	--	--

	For the Respondent (s)	: Mr. Ajay Kohli, Advocate Mr. Priyanka Ghorawat, Advocate		
--	------------------------	---	--	--

ORDER

To come up for clarification/ orders on 6th November, 2017.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)